

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. SUDHA SIVA TRADERS PRIVATE LIMITED

Sl.No.	Particulars	Details
1	Name of corporate debtor	M/s. SUDHA SIVA TRADERS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	23/12/2011
3	Authority under which corporate debtor is incorporated/ registered	Register of Companies (ROC) - Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909TN2011PTC083725
5	Address of the registered office and principal office (if any) of corporate debtor.	No.602, Laxmipuram, Sembarambakkam, Chennai, Tamilnadu
6	Date of closure of Insolvency Resolution Process	14-05-2024
7	Liquidation commencement date of corporate debtor	12-09-2024 (However order Copy made available on 13-09-2024)
8	Name and registration number of the Insolvency Professional acting as the Liquidator	Mummaneni Vazra Laxmi IBBI/IPA-001/IP-P00919/2017-2018/11526
9	Address and e-mail of the liquidator, as registered with the Board	Flat No.107, V.V.Vintage Residency, Somajiguda, Hyderabad-500082 Email id: emailtolak@gmail.com cirpsudhasiva@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Flat No.503, Sri Aditya Land Mark Somajiguda, Hyderabad-500082 Email id: emailtolak@gmail.com and cirpsudhasiva@gmail.com
11	Last date for submission of claims	17-10-2024

Notice is hereby given that the National Company Law Tribunal Chennai Bench has ordered the commencement of liquidation of M/s. SUDHA SIVA TRADERS PRIVATE LIMITED on 12-09-2024 (However, order made available on 13-09-2024). The stakeholders of M/s. SUDHA SIVA TRADERS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 17-10-2024, to the Liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only.
All others may submit the claims with proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Date: 17-09-2024

Place: Hyderabad


Mummaneni Vazra Laxmi
Liquidator